# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

### RAJYA SABHA UNSTARRED QUESTION NO. 1313

ANSWERED ON 02/08/2024

#### PROTECTION OF INTEREST OF RUBBER FARMERS

#### 1313. SHRI SANDOSH KUMAR P:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) the total quantity of natural rubber imported to the country, since 2019;
- (b) the total quantity of natural rubber exported from the country, since 2019;
- (c) whether Government is planning to take any initiative to increase the import duty on natural rubber in order to protect the interest of the rubber farmers in the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA)

(a) & (b) The details of import and export of Natural Rubber from 2019-20 to 2023-24 are as under:

Year	Import of natural rubber (in tonnes)	Export of natural rubber (in tonnes)
2019-20	457223	12872
2020-21	410478	11343
2021-22	546369	3560
2022-23	528677	3700
2023-24	492675	4201

Source: Rubber Board

(c) to (e) Increase in import duty is considered based on many factors such as local demand, price, production etc., balancing the interests of the farmers and the consumers in the country. The Government had increased the duty on import of dry rubber to 25% or Rs.30 per kg whichever is lower w.e.f. 30.04.2015, which is equal to WTO bound rate. Further, in the Union Budget 2023-24, the rate of custom duty on compound rubber was increased from 10% to 25%.

\*\*\*\*